

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-16/2002/12133/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dibyajyoti Mahanta,
District & Sessions Judge,
Golaghat.

Dated Guwahati the 19th December, 2023.

Sub: **Casual leave and Civil vacation.**

Ref:- Your letter No. DJ(G)11815/2023 dtd. 12.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 22.12.2023** and **permission to avail the Winter vacation from 23.12.2023 to 31.12.2023, along with station leave permission, with the official vehicle, at own cost, from the evening of 21.12.2023 till the morning of 02.01.2024**, as prayed for. The next seniormost Judicial Officer available at the station, shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo No. HC.VII-16/2002/12134-12135/A, dated , 19-12-23
Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati.

Sd/-
JT.REGISTRAR (VIGILANCE)